

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Jammu, the 05th June, 2020

S.O. 185 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Udhampur.

S.No	Name of the Officer S/Shri	Designation	S.No
1.	Badri Nath	Senior Lecturer	HSS Battal Ballian
2.	Raj Karan Singh	I/C Lecturer	HSS Girls Udhampur
3.	Pawan Abrol	I/C Lecturer	HSS Boys Udhampur
4.	Fiahaz Ahmed	I/C Lecturer	HSS Chirayi
5.	Rajesh Sharma	Lecturer	DIET Kud
6.	Shiv Kumar	Lecturer	DIET Kud
7.	Rajeev Sadhotra	Lecturer	HSS Chirayi
8.	Naresh Dogra	Lecturer	HSS Sewna
9.	Romesh Singh	Head Master	GOVT HS Pathi
10.	Sanjeev Kadupia	Lecturer	HSS Barolla
11.	Rajesh Kumar	ZEPO	Panchari
12.	Sham Lal	Lecturer	HSS Jaganoo
13.	Ram Krishan	Lecturer	HSS Barolla
14.	Chander Bushan	Headmaster	HS Garni
15.	Ravinder Singh	Lecturer	HSS Tikri
16.	Upkar Singh	HOD	Diet Kud
17.	Ashwani Kumar	Lecturer	HSS Krimachi
18.	Puran Chand	Naib-Tehsildar	Jaganoo
19.	Bharat Bhushan	Lecturer	HSS Barolla
20.	Ashok Kumar	Lecturer	HSS Barolla
21.	Shiv Dev Singh	I/c Lecturer	GHSS Kasuri
22.	Mohan Lal	Sr Lecturer	HSS Barmeen

As per

23.	Kuldeep Kumar	I/c Lecturer	HSS Barmeen
24.	Vijay Kumar	Lecturer	HSS Krimachi
27.	Rajan Bharati	I/c Lecturer	Chiryai
28.	Sahil Sharma	Lecturer	GHSS Khoon
29.	Gopal Singh	I/c Lecturer	Damnote
31.	Sagar Chand	I/c Head Master	GHS Jaganoo

By Order of the Government.

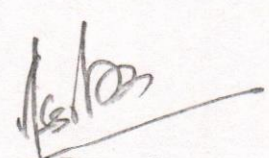
**Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and
Parliamentary Affairs**

No. LD(P)04(Misc-1)/ Udhampur

Dated :-05-06- 2020

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary(J&K), Ministry Of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Magistrate, Udhampur. This is with reference to his letter No. i) 511/DMLJ/JC Dated: - 22-04-2020 (ii)575/DMLJ/JC Dated :- 30-04-2020 (iii)588/DMLJ/JC Dated :- 02-05-2020
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


Deputy Legal Remembrancer,
Department of Law, Justice & Parliamentary
Affairs.

